

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTH ZONE BENCH AT CHENNAI**

Appeal No. 79 of 2021

Between:

M/s. Safe Environ Technologies
Represented by Sri V. Venkateswara Rao
S/o Sri Nageswara Rao, aged 63 years
R/o: D. No. 29-3-14, Venkateswara Rao Street,
Governorpeta, Vijayawada
Andhra Pradesh 520 002
Safenvironpl@gmail.com

.... Appellant

VS

The Union of India,
Rep. by its Secretary, Ministry of Environment, Forest, and
Climate change,
Indira Paryavaran Bhavan,
Jor Bagh, Lodhi Colony,
New Delhi-110001.
Email id: Secy-moef@nic.in
Contact No: 011-23392047, 24695262 and 5 others .. Respondents

REPORT FILED BY THE 2ND RESPONDENT APPCB

Date: 15-12-2022



**M/S MADHURI DONTI REDDY
ADVOCATE**

**STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH
A.P. POLLUTION CONTROL BOARD
T.T.D. SUPREME COURT OF INDIA**

#26, S2, Royal Castle, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.
Mobile: 98407 98460 / 63831 21322, Email: rednymadhuri09@gmail.com

COUNSEL FOR 2nd Respondent

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE
BENCH AT CHENNAI**

APPEAL NO. 79 OF 2021

M/s. Safe Environ Technologies

.....Appellants

Versus

Union of India & Ors.

.....Respondents

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Date: 13.12.2022



ANDHRA PRADESH POLLUTION CONTROL BOARD
D.No.33-26-14D/2, Near Sunrise Hospital, Pushpa Hotel Centre,
Chalamalavari Street, Kasturibaipet, Vijayawada – 520 010
Phone. No.0866-2463200, Website : www.pcb.ap.gov.in

Lr No: 1/APPCB/HO/BMW/NGT/2022-772

Date: 13.12.2022

To
 The Registrar,
 The Hon'ble National Green Tribunal,
 South Zone,
 Chennai.

Sir,

Sub:- APPCB – HO – VJA - Appeal No. 79 of 2021 - Gap Analysis study for Bio-Medical Waste Management in the state of Andhra Pradesh –Compliance to the Hon'ble NGT order dated 11.11.2022 - Status report - Submitted- Reg.

Ref:-

1. APPCB Work order No. APPCB/BMW/GAP ANALYSIS/HCF/CBWTF /2021, dt: 06.07.2021 to M/s. APEMCL.
2. Procd. No.1/APPCB/BMW/GAPANALYSIS/2021- dt: 07.08.2021 of APPCB.
3. APPCB letters dated 31.03.2022, 10.10.2022 & 21.10.2022 to M/s. APEMCL.
4. Hon'ble NGT (SZ) order dated 11.11.2022 in Appeal No. 79 of 2022.
5. APPCB letter dated 22.11.2022.
6. Minutes of the meeting held 29.11.2022.
7. APPCB Lr No: APPCB-11022/43/2019-TEC-CFO-APPCB 30.11.2022.

The Board vide reference 1st cited issued work order to Andhra Pradesh Environment Management Corporation Limited (M/s. APEMCL) to carryout Gap Analysis study for Bio-Medical Waste Management in the state. Project duration is 6 months from the date of acceptance of the work order.

The Board vide reference 2nd cited above, released an amount of Rs. 47,49,500/- to APEMCL towards 50% fee as advance along with the work order for conduct of the Gap Analysis study.

The Board vide reference 3rd cited requested the APEMCL to take immediate necessary action for earlier submission of the gap analysis report in view of the orders delivered by Hon'ble NGT (SZ) & Hon'ble High Court of AP.

Hon'ble NGT (SZ) order dated 11.11.2022 in Appeal No. 79 of 2022 "directed the Andhra Pradesh Pollution Control Board to complete the same within four weeks from today and file the gap analysis report."

The Board vide reference 5th cited requested M/s. APEMCL to submit the Gap analysis study report within 2 days so as to file the same in compliance of the orders of Hon'ble NGT (SZ).

M/s. APEMCL issued work order to conduct Gap analysis study to Bharat Institute of Higher Education and Research & Unwind Learning Labs. The vendor vide his letter dated 29.11.2022 has informed that they have submitted the Gap Analysis report to M/s. APEMCL and presented the finding and detailed dissertation of the research report was done to APEMCL Committee on 08.11.2022. As per the request of the M/s. APEMCL vide letter dated 23.11.2022, a meeting was conducted on 29.11.2022 with representatives of the above and presented a power point presentation on Gap analysis study to APPCB Officials.

The APPCB vide reference 7th cited, informed M/s. APEMCL that "the Gap analysis report submitted by the Bharat Institute of Higher Education (BIHER) and Research & Unwind learning labs is acknowledged and accepted. M/s. APEMCL has requested the Board to provide latest details of the Health Care Facilities data. Accordingly, the Board has directed all the ROs & Common Bio-medical Waste Treatment and Disposal Facilities (CBMWTs) to submit the latest data to M/s. APEMCL vide email dated 07.12.2022 & 08.12.2022.

It is to submit that the Board is continuously pursuing M/s. APEMCL for submission of the Gap analysis report. M/s. APEMCL is yet to finalize and submit the Gap analysis report.

It is humbly prayed that this Hon'ble tribunal may be pleased to grant 8 weeks time to file Gap analysis report as directed by this Hon'ble Tribunal and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case and thus render justice. The Board will always obey the directions issued by the Hon'ble NGT.

Yours Faithfully,



KSP
MEMBER SECRETARY
(APPCB)

**MEMBER SECRETARY
A.P. Pollution Control Board
VIJAYAWADA-520 010.**

Item No. 11:

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

Appeal No. 79 of 2021 (SZ)
(Through Video Conference)

IN THE MATTER OF

M/s. Safe Environ Technologies

...Appellant(s)

Versus

Union of India & Ors.

...Respondent(s)

Date of hearing: 11.11.2022.

CORAM:

HON'BLE SMT. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE DR. SATYAGOPAL KORLAPATI, EXPERT MEMBER

For Applicant(s): Mr. P. Venkajiah Naidu

For Respondent(s): Ms. Madhuri Donti Reddy for R 2 to R5

Mr. V. B. Subrahmanyam for R6

ORDER

1. The project proponent had applied for in principle permission of Environmental Clearance which he obtained on 23.05.2018 and that was put to challenge in W.P. No.11945 of 2019 on the question of public hearing.
2. The Hon'ble High Court of Andhra Pradesh while disposing the said writ petition directed the authorities to consider the application for Environmental Clearance. Thereafter, on 02.11.2021, the Environmental Clearance was granted to the project proponent which is now under

challenge. In the meanwhile, the 'Consent to Establish' was applied by the project proponent that was rejected by the Pollution Control Board and it was once again taken on challenge before the Hon'ble High Court of Andhra Pradesh in W.P. No. 112788 of 2022 and the writ petition is said to be pending.

3. The Leaned Counsel appearing for the appellant would submit that as per the Biomedical Waste Rules, 2016 the gap analysis is vital before granting Environmental Clearance and in this case the same was not done. This Tribunal had already directed the Andhra Pradesh Pollution Control Board to conduct the gap analysis study for implementation of revised Guidelines, 2016 of the Central Pollution Control Board before allowing new CBWTFs.
4. Despite the direction being given earlier to the Pollution Control Board to get the gap analysis done, the same has not been completed. To be noted is that once again on 20.09.2022, this Tribunal had directed the Pollution Control Board to address this issue to avoid delay either on his part or on the part of agency to whom they have entrusted and consider the 'Consent to Establish' application on merits but unfortunately there is no progress after the said direction.
5. In view of the above, we are constrained to wait for the gap analysis report and also the outcome of the writ Petition No. 112788 of 2022 filed before the Hon'ble High Court of Andhra Pradesh.
6. In this regard, we regret to state that the lethargic attitude shown by the

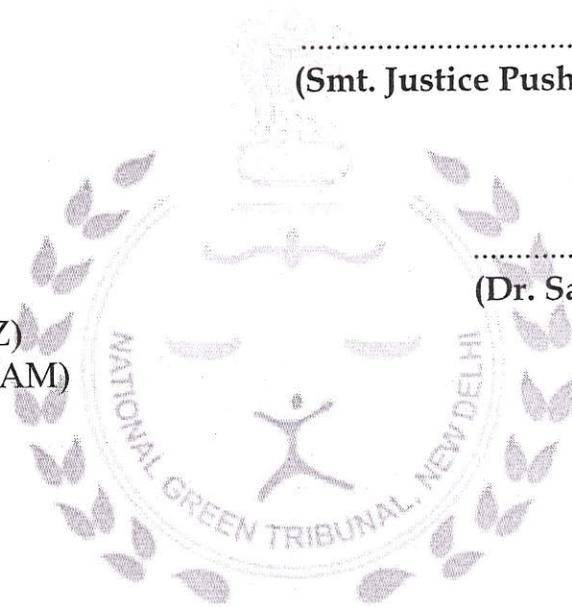
Andhra Pradesh Pollution Control Board is appalling. Though, it is their duty to do the gap analysis study. With regret, we have to give a direction to the Andhra Pradesh Pollution Control Board to complete the same within four weeks from today and file the gap analysis report.

7. In the meanwhile, it is open to the 6th respondent to expedite the Writ Petition pending before the Hon'ble High Court and get appropriate orders.
8. Post the matter on 16.12.2022.

.....J.M.
(Smt. Justice Pushpa Sathyanarayana)

.....E.M.
(Dr. Satyagopal Korlapati)

Appeal No.79/2021 (SZ)
11th November, 2022. (AM)





ANDHRA PRADESH POLLUTION CONTROL BOARD
D.No.33-26-14D/2, Near Sunrise Hospital, Pushpa Hotel
Centre,
Chalamalavari Street, Kasturibaipet, Vijayawada – 520 010
Phone. No.0866-2463200, Website : www.pcb.ap.gov.in

Lr.No:APPCB/BMW/GAPANALYSIS/HCF/CBWTF/2021 06/07/2021

To
Andhra Pradesh Environment Management Corporation Limited
(APEMCL),
D. No. 33-26-14 D/2, Near Sunrise Hospital,
Pushpa Hotel Centre, Chalamalavari Street,
Kasturibaipet, Vijayawada - 520 010.

Sub:- APPCB – BMW - Gap Analysis study for Bio-medical Waste Management in the state of Andhra Pradesh- **Work Order** - Reg.

Ref: Your proposal Lr. No. /APEMC/BMW/HO/10/2020 DATED 18.02.2021
 1 letter of interest received on 03.03.2021.

With references to the above, **M/s. Andhra Pradesh Environment Management Corporation Limited (M/s. APEMC)** proposal has been accepted for conducting the Gap Analysis study for Bio-medical Waste Management in the state of Andhra Pradesh. The details of which are as follows:

I. OBJECTIVE:

- i. To profile Bed strength in every Health Care Facility (HCF) (as defined in BMW Rules, 2016) in every district of Andhra Pradesh (as per CPCB revised guidelines in Annexure - I).
- ii. To profile Bio-medical waste generation by bedded, non- bedded (Clinics/ Dispensaries), Veterinary, AYUSH in every Health Care Facility of Andhra Pradesh (as defined in BMW Rules, 2016 in every district (as per CPCB revised guidelines in Annexure - I).
- iii. To prepare inventory for CBWTFs in the state in terms of coverage area (routes), GPS tracking of the vehicles, Bar coded non-chlorinated bags for collection of Bio-medical waste in the state of Andhra Pradesh.
- iv. To profile the maintenance of records by the CBWTFs with respect to BMW collection along with transportation vehicle (as per CPCB revised guidelines in Annexure - II).

II. FUNCTIONAL SCOPE OF WORK -

1. To prepare an inventory of the Bio Medical Waste generated in each of the 13 Districts of the Andhra Pradesh by mapping all the Health Care Facilities (HCFs) duly capturing primary data at field level for all such facilities for each district wise through geo-spatial platform with geo referencing.
2. Comparing the number of HCFs authorized and actual number operating, bed strength authorized to operate and actual existing. The data captured during field survey will be compared with inventory with the following:
 - Records of the Medical & Health Department (DM&HO);
 - Information obtaining from Regional Offices of APPCB;
 - Physical Survey of teams.
3. Analysis on adequacy of 12 No.s of CBWTF's existing across the State with respect to 75km radius coverage area. A map showing the 75km radius with existing CBWTF is attached for ready reference.
4. Performance evaluation of existing CBWTF's with respect to coverage area demand, Bio Medical Waste treatment Technology adopted, compliance to prevailing BMWM norms and emission / discharge standards and waste management rules; assessing the gaps in the existing facilities versus coverage area.
5. Extrapolating the existing data and predicting future requirement of beds/hospitals, for next ten years, up to 2030 keeping provision for contingencies like Covid-19 and sociological impacts.
6. Assessing the future requirement of CBWTF's commensurate with extrapolated future bed/hospital strength, sociological changes anticipated, State Developmental Plans in co-ordination with the State Planning Department, and data with GoAP.
7. Suggesting probable locations of future CBWTF's on a geo-spatial platform to ensure coverage area as per CPCB guidelines
8. Prepare and establish an android/web based tool/portal and capture real time bio medical waste generation vis-à-vis treatment details across the state, for multi disciplinary usage to effectively control and eliminate indiscriminate dumping of bio medical waste generated from HCFs and also Management Information System for future references.

9. Real time field data on aqueous waste generation from HCFs will be computed, analysed and offer remedial solutions to prepare comprehensive plan for establishment of common treatment facilities to cater service to small and medium scale HCFs.

III. **PROJECT DURATION**- Project duration is 6 months from date of acceptance of this work order.

IV. **FINANCIAL PROPOSAL:**

S.No	Activity	Amount in INR
1.	Field survey and collection of data from hospitals/health care facilities in all 13 Districts of Andhra Pradesh	27,00,000
2.	Geo-spatial analysis of the data based on open sources	8,00,000
3.	Inventorization of Common Bio Medical Waste Treatment Facilities and performance evaluation of existing treatment and recommendations	15,00,000
4.	Design, preparation and launching of android/web based tool	8,00,000
5.	Analysis, interpretation of data, assessment of adequacy of existing BMW Treatment facilities, recommendations to the Board for meeting CPCB guidelines	9,00,000
6.	Manpower, transport, contingency and advisory services	8,50,000
7.	Report preparation, presentation to the board	5,00,000
	Total	80,50,000
8.	GST @ 18%	14,49,000
	Grand Total	94, 99, 000/-

V. **PAYMENT TERMS:**

S.No	Payment
1	50% fee as advance along with work order
2	30% fee after completion of field data
3	10% fee after presentation of draft report
4	10% fee after submission of final report

File No.APPCB-11022/43/2019-TEC-CFO-APPCB**TERMS AND CONDITIONS:**

1. The outsourced agency shall collect the data from Regional Offices of Andhra Pradesh Pollution Control Board. No employee of APPCB including Contract & Out sourced will not be provided during the study.
2. M/s. APEMC shall submit 3 sets of hard copy reports on Inventory of HCFs & CBWTFs; Performance evaluation of existing CBWTFs (shall also contain proposed CBWTFs in particular district); manual on operating the android/web based tool/portal and capture real time bio medical waste generation vis-à-vis treatment details across the state, for multi disciplinary usage to effectively control and shall mail the signed soft copy to APPCB.
3. The Board will not lend any monitoring equipment / analyzing the samples in case of monitoring of CBWTFs.
4. The study by the third party is the responsibility of the M/s. APEMC.
5. The APEMC shall make handover the copyrights to APPCB of the gap analysis document.
6. The APEMC shall make handover the android/ web based tool/ portal for capturing the real time bio-medical waste generation vis - a - vis treatment details across the state, for multi disciplinary usage to effectively control and eliminate indiscriminate dumping of BMW generated from HCFs.
7. The APEMC shall make the outsourced agency for sending the captured data to APPCB website. The APEMC shall make the outsourced agency to assist APPCB official's maintenance the data in APPCB portal for a period of 6 months after execution of the android/ web based tool/ portal at free of cost.
8. The software shall be hosted in the APPCB server after Development, testing period, necessary security audit and SSL certificates.
9. The Intellectual Property Rights of the application will rest with APPCB. The vendor shall provide the source code along with documentation of the application to APPCB as and when required.
10. All the data should be stored in the cloud storage space provided by APPCB and shall be made available to all the users at least for a period of five years after the initial maintenance period.
11. GPS location shall be captured whenever scanning of Bar code / QR code to validate the locations of the HCF and CBWTF.
12. Continuous GPS Tracking of vehicles through GPS fixed in the vehicles.
13. Capturing of the stack data, incinerator parameters of the CBMWTFs and generation of reports when parameters exceed the

standards stipulated by the APPCB.

14. User should be given an option to export or download all the reports in excel compatible format and also in the mobile application.
15. Consolidation of data generated by the CBWTFs based on bar coding and shall generate day wise / month wise / year wise summary.
16. Capturing of data of IP cameras provided in the CBMWTFs.
17. Auto generation of notices to the HCF, if they do not handover BMW once in 2 days based on barcode/QR code data of CBMWTF.
18. Development of Web APIs as per the requirements to integrate other applications of the APPCB (dash board) if required.
19. Dashboard: A dashboard has to be developed with summarized data and graphically represented at all the levels Head Office, Zonal Offices, Regional Offices and CBWTF & Healthcare facilities to view / print required reports.
20. Reports: The software should be able to generate with all types of combination like collection reports, missing reports, NIL report, overall reports using the parameters like category of waste, route wise, weight wise, day, month, year wise, location wise etc., and also generation of BMW from HCFs and its collection by CBWTFs in the prescribed format as per Annexure-II of the Bar code guidelines.
21. Generation any other information as and when requested by APPCB during the maintenance. The developer shall interact with APPCB officials and incorporate any suggestions / modifications without any extra cost.
22. Mapping and Geo-fencing / location validation of plant of each CBWTF & all healthcare facilities.
23. Continuous GPS tracking of vehicles through GPS fixed in the vehicles. The real-time tracking of vehicle movement (including historical visits). The history of vehicle tracking system and its availability on-line for 90 days.
24. Selective access of the System to different stakeholders namely HCFs and Transporter, CBWTF operator, APPCB officials at different levels Head Office, Zonal Offices, Regional Office level. Continuous online support for smooth running of the application.
25. Data security to avoid risk of data tampering as per Cert-in standards.
26. Mobile application to capture weight of the bag from the electronic weighing machine using blue-tooth, Colour of bag, GPS location of HCF, Date and time. This data should be captured without any manual intervention. This data should be sent to the server. This mobile should be disabled for making calls, email and social sites.
27. QR Code Printer to print adhesive labels containing data on - Vehicle Code, Health Care Code, Date & Time of data capturing, colour and weight of bag. Data to be printed in QR code as well as in

File No.APPCB-11022/43/2019-TEC-CFO-APPCB

- text (English).
28. The data from android device/Mobile should come directly to server.
 29. System should generate suitable SMS and email alerts from Mobile and Vehicle Tracking System.
 30. Any Technological or other software updates relating to the software related to VTS under the contract should be made available to APPCB at no extra cost.
 31. Support engineer should be available at APPCB during the development, testing and implementation period for single point of contact.
 32. The application shall be compatible with all major browsers like Chrome, IE, Firefox, Mozilla etc. with their latest 3 versions.
 33. Modification requirements, scope of work may change time to time based on the APPCB during the period of contract with mutually agreed terms & conditions.
 34. Training shall be given to the identified personal of the Board, on-site at free of cost.
 35. Provide a highly scalable system that can connect more than 50 users simultaneously in real time.
 36. The software should provide reporting capabilities to display trend graphs, configurable alerts, tabular data, charts.
 37. The software also should provide ability to develop custom made on-demand reports with capabilities to export the data into PDF, CSV and Excel formats. The reports developed should be printable on any of the standard printers
 38. The APEMC shall explore to engage services of the reputed institutions such as IIT Chennai, IIT Tirupathi or NEERI partly or whole in the process of conducting gap analysis study for Bio Medical Waste Management in Andhra Pradesh
 39. Cancellation of this work order is applicable at any point of time with 30 days of prior written notice from head of either parties and gracious handover of all the data / knowledge / owned resources to APPCB.

Please acknowledge the receipt of this work order as acceptance of the same.

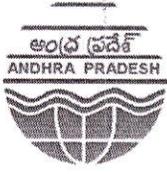
VIJAY KUMAR GSRKR IAS, MEMBER SECY(GSRKRVK), O/o MEMBER SECRETARY-APPCB

Signed by Vijay Kumar

Gsrkr Ias

Date: 06-07-2021 12:47:28

Reason: Approved



ANDHRA PRADESH POLLUTION CONTROL BOARD
D.No.33-26-14D/2, Near Sunrise Hospital, Pushpa Hotel
Centre,
Chalamalavari Street, Kasturibaipet, Vijayawada - 520
010
Phone. No.0866-2463200, Website : www.pcb.ap.gov.in

PROCEEDINGS OF THE MEMBER SECRETARY, APPCB

PRESENT : SRI. VIJAY KUMAR. G.Srkr, IAS

Procd.No.1/APPCB/BMW/GAPANALYSIS/2021-

07/08/2021

Sub:	APPCB - BMW - Gap Analysis study for Bio-medical Waste Management in the state of Andhra Pradesh - Release of advance payment - Reg.
Ref:	1. Work order No. APPCB/BMW/GAP ANALYSIS/HCF/CBWTF /2021, dt. 06.07.2021. 2. Lr. No. APEMC/BMW/2021 Dated 20.07.2021 of M/s. APEMC.

ORDER :

Sanction is hereby accorded to release an amount of Rs.47,49,500/- (Rupees Fourty seven Lakh Fourty Nine thousand five hundred only) to M/s. Andhra Pradesh Environment Management Corporation Limited (M/s. APEMC) towards '50% fee as advance along with work order'.

The Chief Accounts Officer is hereby advised to release payment of Rs.47,49,500/- (Rupees Fourty seven Lakh Fourty Nine thousand five hundred only) to the M/s. Andhra Pradesh Environment Management Corporation Limited (M/s. APEMC) through RTGS to the following account details.

Account Name: ANDHRAPRADESH ENVIRONMENT MANAGEMENT CORPORATION LIMITED.

Account No.: 665201701280

Name of Bank: ICICI Bank, Vijayawada- Bharathinagar

IFSC code: ICIC0006652

VIJAY KUMAR

**GSRKR IAS, MEMBER SECY(GSRKRVK), O/o MEMBER SECRETARY-
APPCB**

To

The Chief Accounts Officer (FAC)

APPCB, Vijayawada for arranging payment.

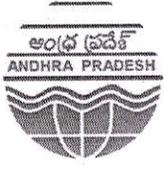
Signed by Vijay Kumar

Srkr Ias

Date: 07-08-2021 08:00:45

Reason: Approved

File No.APPCB-11025/7/2022-TEC-BMW-APPCB



ANDHRA PRADESH POLLUTION CONTROL BOARD
D.No.33-26-14D/2, Near Sunrise Hospital, Pushpa Hotel
Centre,
Chalamalavari Street, Kasturibaipet, Vijayawada - 520 010
Phone. No.0866-2463200, Website : <https://pcb.ap.gov.in/>

Lr.No: APPCB/BMW/GAPANALYSIS/HCF/CBWTF/2021

03/03/2022

To

Andhra Pradesh Environment Management Corporation Limited
(APEMCL),
D. No. 33-26-14 D/2, Near Sunrise Hospital,
Pushpa Hotel Centre, Chalamalavari Street,
Kasturibaipet, Vijayawada - 520 010.

Sir,

Sub: APPCB - UH-IV - Gap Analysis study for Bio-Medical Waste Management in the state of Andhra Pradesh - Work Order Issued to M/s. APEMC - Early completion of study and submission of report - Reg.

Ref:- 1. APPCB Work order Lr.No:APPCB/BMW/GAPANALYSIS/HCF/CBWTF/2021 dated 06.07.2021.
 2. CFE Committee meeting held on 18.02.2022.

The Board vide reference cited issued work order to Andhra Pradesh Environment Management Corporation Limited (M/s. APEMCL) to carry out gap analysis study for Bio-Medical Waste Management in the state. Project duration is 6 months from date of acceptance of the work order.

The Hon'ble High Court in its order dated 01.10.2019 in W.P.No.14181 of 2019 and the Hon'ble NGT order dated 29.10.2021 in Appeal No.131 of 2016 directed the APPCB to conduct gap analysis studies for implementation of revised guidelines, 2016 of CPCB before allowing new CBWTF.

The status of CBWTFs in the state was reviewed by the CFE Committee of the Board on 18.02.2022. The APPCB is to decide requirement of additional CBWTFs, their location, coverage area and additional bed strength to be allocated to new CBWTFs based on the study report to be submitted by APEMCL.

Hence, the CFE Committee recommended to take up the matter with APEMCL for early conduct of gap analysis study as per the work order already issued.

In view of the above, you are requested to take immediate necessary action for early conduct of the study and furnish reply informing progress in the matter.

Yours faithfully

KANDAVALLI VENKATESWARA RAO, CEE(KVR), O/o CHIEF ENVIRONMENTAL ENGINEER-
 APPCB

File No.APPCB-11025/7/2022-TEC-BMW-APPCB

Member Secretary

Signed by KANDAVALLI
VENKATESWARA RAO
Date: 03-03-2022 11:56:49
Reason: Approved



ANDHRA PRADESH POLLUTION CONTROL BOARD
D.No.33-26-14D/2, Near Sunrise Hospital, Pushpa Hotel Centre,
Chalamavari Street, Kasturibaipet, Vijayawada – 520 010
Phone. No.0866-2436200, Website: www.pcb.ap.gov.in

Order No: APPCB-11022/43/2019-TEC-CFO-APPCB

10/10/2022

To
The Managing Director,
Andhra Pradesh Environment Management Corporation Limited
(APEMCL),
56-2-11, 2nd Floor,
AP. Markfed Building, APIIC Colony,
Jawahar Auto Nagar, Vijayawada-520007.

Sir,

Sub: APPCB – HO - Gap Analysis study for Bio-Medical Waste Management in the state of Andhra Pradesh - Work Order Issued to M/s. APEMC – Completion of study and submission of report expeditiously – Requested - Reg.,

- Ref: 1. Work order No. APPCB/BMW/GAP ANALYSIS/HCF/CBWTF /2021, dt: 06.07.2021.
 2. Procd. No.1/APPCB/BMW/GAPANALYSIS/2021- dt: 07.08.2021 of APPCB.
 3. Lr. No: APPCB/BMW/GAPANALYSIS/HCF/CBWTF/2021 dt: 03.03.2022 of APPCB.
 4. Hon'ble NGT order dt : 20.09.2022 in Appeal No. 79 of 2021 (SZ).

The Board vide reference 1st cited issued work order to Andhra Pradesh Environment Management Corporation Limited (M/s. APEMCL) to carry out gap analysis study for Bio-Medical Waste Management in the state. Project duration is 6 months from date of acceptance of the work order.

The Board vide reference 2nd cited above released an amount of Rs. 47.49 lakhs to APEMCL towards 50% fee as advance along with the work order for conduct of the gap analysis study. The Board vide reference 3rd cited requested to take immediate necessary action for early conduct of the study and submit the report. In spite of the above communication, the report is not furnished till date.

The Hon'ble NGT (SZ) vide order dt: 20.09.2022 in Appeal No. 79 of 2021 directed the APPCB to expedite the process and get the gap analysis study report from the APEMCL. Copy of the order enclosed.

In view of the above, it is requested to take immediate necessary action for completion of the gap analysis study and furnish the report to the Board as early as possible not exceeding one month time in view of the cases filed in the Hon'ble NGT & Hon'ble High Court of AP.

An early action would be highly appreciated.

VIJAY KUMAR

GSRKR IAS, MEMBER SECY(GSRKRVK), O/o MEMBER SECRETARY-APPCB

Signed by Vijay Kumar

Gsrkr Ias

Date: 10-10-2022 11:43:19

Reason: Approved



ANDHRA PRADESH POLLUTION CONTROL BOARD
D.No.33-26-14D/2, Near Sunrise Hospital, Pushpa Hotel Centre,
Chalamalavari Street, Kasturibaipet, Vijayawada – 520 010
Phone. No.0866-2463200, Website : https://pcb.ap.gov.in/

Lr No: APPCB-11022/43/2019-TEC-CFO-APPCB

21/10/2022

To

The Managing Director,
Andhra Pradesh Environment Management Corporation Limited (APEMCL),
56-2-11, 2nd Floor, AP. Markfed Building,
APIIC Colony, Jawahar Auto Nagar,
Vijayawada-520007.

Sir,

Sub :	APPCB – HO - Gap Analysis study for Bio-Medical Waste Management in the state of Andhra Pradesh - Work Order Issued to M/s. APEMCL – Completion of study and submission of report expeditiously – Requested - Reg.,
Ref:	<ol style="list-style-type: none"> 1. Work order No. APPCB/BMW/GAP ANALYSIS/HCF/CBWTF /2021, dt: 06.07.2021. 2. Procd. No.1/APPCB/BMW/GAPANALYSIS/2021- dt: 07.08.2021 of APPCB. 3. Lr. No: APPCB/BMW/GAPANALYSIS/HCF/CBWTF/2021 dt: 03.03.2022 of APPCB. 4. Hon'ble NGT order dt : 20.09.2022 in Appeal No. 79 of 2021 (SZ). 5. Order No: APPCB-11022/43/2019-TEC-CFO-APPCB dated: 10.10.2022.

The Board vide reference 1st cited issued work order to Andhra Pradesh Environment Management Corporation Limited (M/s. APEMCL) to carry out Gap Analysis study for Bio-Medical Waste Management in the state. Project duration is 6 months from date of acceptance of the work order.

The Board vide reference 2nd cited above, released an amount of Rs. 47,49,500/- to APEMCL towards 50% fee as advance along with the work order for conduct of the Gap Analysis study. The Board vide references 3rd & 5th cited requested to take immediate necessary action for early submission of the report. In spite of the above communication, the report is not furnished.

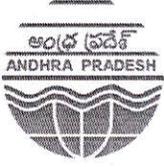
The Hon'ble NGT (SZ) vide order dt: 20.09.2022 vide reference 4th cited in Appeal No. 79 of 2021 directed the APPCB to expedite the process and get the Gap Analysis study report from the APEMCL. Copy of the order enclosed.

In view of the above, it is requested once again to take immediate necessary action for completion of the Gap Analysis study and furnish the report to the Board immediately in view of the cases filed in the Hon'ble NGT & Hon'ble High Court of AP.

An early action in this regard would be highly appreciated.

VIJAY KUMAR GSRKR
IAS, MEMBER SECY(GSRKRVK), O/o MEMBER SECRETARY-APPCB

Signed by Vijay Kumar
Gsrkr Ias
Date: 21-10-2022 18:03:17
Reason: Approved



ANDHRA PRADESH POLLUTION CONTROL BOARD
D.No.33-26-14D/2, Near Sunrise Hospital, Pushpa Hotel Centre,
Chalamalavari Street, Kasturibaipet, Vijayawada – 520 010
Phone. No.0866-2463200, Website : www.pcb.ap.gov.in

Lr No: APPCB-11022/43/2019-TEC-CFO-APPCB

22/11/2022

To

The Managing Director,
 Andhra Pradesh Environment Management Corporation Limited (APEMCL),
 # 56-2-11, 2nd Floor,
 AP. Markfed Building, APIIC Colony,
 Jawahar Auto Nagar, Vijayawada.

Sir,

Sub: APPCB – BMW - Andhra Pradesh Environment Management Corporation Limited (APEMCL) - Gap Analysis study for Bio-Medical Waste Management in the state of Andhra Pradesh - Work Order Issued to M/s. APEMCL - Completion of study and submission of report expeditiously – Requested - Reg.

Ref:-

1. Work order No. APPCB/BMW/GAP ANALYSIS/HCF/CBWTF /2021, dt: 06.07.2021.
2. Procd. No.1/APPCB/BMW/GAPANALYSIS/2021- dt: 07.08.2021 of APPCB.
3. T.O. Lr. No. APEMC /HO/BMW/2022 dated 31.03.2022.
4. T.O. Lr No. APPCB-11022/43/2019-TEC-CFO-APPCB dated 21.10.2022.
5. Hon'ble NGT (SZ) order dated 11.11.2022 in Appeal No. 79 of 2022.

The Board vide reference 1st cited issued work order to Andhra Pradesh Environment Management Corporation Limited (M/s. APEMCL) to carryout Gap Analysis study for Bio-Medical Waste Management in the state. Project duration is 6 months from the date of acceptance of the work order.

The Board vide reference 2nd cited above, released an amount of Rs. 47,49,500/- to APEMCL towards 50% fee as advance along with the work order for conduct of the Gap Analysis study.

The Board vide references 3rd & 4th cited requested the APEMCL to take immediate necessary action for earlier submission of the gap analysis report in view of the orders delivered by Hon'ble NGT (SZ) & Hon'ble High Court of AP. In spite of the above communication, the gap analysis report is not furnished by APEMCL till date.

In view of the above, it is once again requested to submit the Gap analysis study report within 2 days so as to file the same in compliance of the orders of Hon'ble NGT (SZ).

Please treat this as Most Urgent.

Yours Faithfully
VIJAY KUMAR GSRKR IAS, MEMBER SECY(GSRKRVK), O/o MEMBER
SECRETARY-APPCB

Encl. as above.

Signed by Vijay Kumar
Gsrkr Ias
Date: 22-11-2022 11:49:59
Reason: Approved



ANDHRA PRADESH POLLUTION CONTROL BOARD
D.No.33-26-14D/2, Near Sunrise Hospital, Pushpa Hotel Centre,
Chalamalavari Street, Kasturibaipet, Vijayawada – 520 010
Phone. No.0866-2463200, Website : <https://pcb.ap.gov.in/>

Lr No: APPCB-11022/43/2019-TEC-CFO-APPCB .౩౨౪ 30/11/2022

To

The Managing Director,

Andhra Pradesh Environment Management Corporation Limited (APEMCL),

56-2-11, 2nd Floor,

AP. Markfed Building, APIIC Colony,

Jawahar Auto Nagar, Vijayawada.

01.12.2022
DESPATCH
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 VMS

Sub: APPCB – BMW - APEMCL - Gap Analysis study for Bio-Medical Waste Management in the state of Andhra Pradesh - Work Order Issued to M/s. APEMCL – Gap Analysis report submitted by Bharat Institute of Higher Education (BIHER) and Research& Unwind learning labs – Payment of balance amount - Reg.

- Ref: 1. Work order No. APPCB/BMW/GAP ANALYSIS/HCF/CBWTF /2021, dt: 06.07.2021.
 2. Procd.No.1/APPCB/BMW/GAPANALYSIS/2021- dt: 07.08.2021 of APPCB.
 3. T.O. Lr. No. APEMC /HO/BMW/2022 dated 31.03.2022.
 4. T.O. Lr. No. APPCB-11022/43/2019-TEC-CFO-APPCB dated 21.10.2022.
 5. Hon'ble NGT (SZ) order dated 11.11.2022 in Appeal No. 79 of 2022.
 6. Letter Dated 29.11.2022 of BIHER and Unwind learning labs.
 7. Gap analysis report submitted by the Bharat Institute of Higher Education (BIHER) and Research& Unwind learning labs on 29.11.2022.

The Board vide reference 1st cited issued work order to Andhra Pradesh Environment Management Corporation Limited (M/s. APEMCL) to carryout Gap Analysis study for Bio-Medical Waste Management in the state. Project duration is 6 months from the date of acceptance of the work order.

The Board vide reference 2nd cited above, released an amount of Rs. 47,49,500/- to APEMCL towards 50% fee as advance along with the work order for conduct of the Gap Analysis study.

The Board vide references 3rd & 4th cited requested the APEMCL to take immediate necessary action for earlier submission of the gap analysis report in view of the orders delivered by Hon'ble NGT (SZ) & Hon'ble High Court of AP.

The Bharat Institute of Higher Education (BIHER) and Research& Unwind learning labs vide its letter dt. 29.11.2022 has informed that they have submitted gap

File No.APPCB-11022/43/2019-TEC-CFO-APPCB

analysis study report to APEMCL in the month of Sep 2022 further they have presented findings and detailed dissertation of the research report to APEMCL committee on 8 – November 2022, and submitted final report to APEMCL on 08.11.2022. The representatives of Bharat Institute of Higher Education (BIHER) and Research& Unwind learning labs have made power point presentation on gap analysis to the Board officials on 29.11.2022.

In view of the above, the Gap analysis report submitted by the Bharat Institute of Higher Education (BIHER) and Research& Unwind learning labs is acknowledged and accepted.

The APEMCL is requested to inform if any payment is due to Bharat Institute of Higher Education (BIHER) and Research& Unwind learning labs the same will be paid. The APEMCL shall submit the utilization certificate (UC) to the Board in this regard.

VIJAY KUMAR GSRKR IAS, MEMBER SECY(GSRKRVK), O/o MEMBER SECRETARY-
APPCB
Secretary To Government

APPCB - M/s. APEMCL letter dated 23.11.2022 - Latest details of the Health Care Facilities data - Requested - Reg.,

23

From : K.S.A.Krishna <unit4-see2@appcb.gov.in> Wed, Dec 07, 2022 05:51 PM
Subject : APPCB - M/s. APEMCL letter dated 23.11.2022 - Latest details of the Health Care Facilities data - Requested - Reg., 1 attachment
To : aal ROs <appcb-ros@ismgr.nic.in>
Cc : P.Srinivasa Rao <unit4-ee1@appcb.gov.in>

Dear All,

M/s. APEMCL vide letter dated 23.11.2022 requested APPCB to instruct the concerned officers of APPCB & Common Bio medical Waste Treatment Facilities to provide the "latest details to the Health Care Facilities data ((Bedded hospitals, Clinics, Dispensaries, Homeopathy, Mobile hospitals, Siddhas, Unani, Veterinary hospitals, Yoga centers, Animal houses, Blood banks, Dental hospitals, Nursing homes, Pathological Laboratories, Institutions/ Schools/ Companies, health Camps) for BMW gap analysis study."

In view of the above, all ROs are hereby informed to provide the latest details of the Health Care Facilities data pertaining to your jurisdiction to M/s. APEMCL (apemcinfo@gmail.com) at the earliest with a copy marked to BMW section.

With regards,
K S A Krishna,
SEE(BMW & HWM),
APPCB.

 **APEMCL letter.pdf**
649 KB

APPCB - M/s. APEMCL letter dated 23.11.2022 - Latest details of the Health Care Facilities data - Requested - Reg.,

24

From : K.S.A.Krishna <unit4-see2@appcb.gov.in>

Thu, Dec 08, 2022 11:12 AM

Subject : APPCB - M/s. APEMCL letter dated 23.11.2022 - Latest details of the Health Care Facilities data - Requested - Reg., 1 attachment**To :** rainbowindustries@rocketmail.com, maridi andhra <maridi_andhra@yahoo.com>, vasishtaenvironcarevsp@gmail.com, info@evbtechnologies.in, manager@evbtechnologies.in, safenviron@yahoo.com, 2015omw@gmail.com, awm 18 <awm_18@rediffmail.com>, medicalwastesolutionskurnool@gmail.com, srivenenviron@gmail.com, s s biocare6699 <s.s.biocare6699@gmail.com>**Cc :** P.Srinivasa Rao <unit4-ee1@appcb.gov.in>

To
All CBWTFs,

M/s. APEMCL vide letter dated 23.11.2022 requested APPCB to instruct the Common Bio medical Waste Treatment Facilities to provide the "latest details to the Health Care Facilities data ((Bedded hospitals, Clinics, Dispensaries, Homeopathy, Mobile hospitals, Siddhas, Unani, Veterinary hospitals, Yoga centers, Animal houses, Blood banks, Dental hospitals, Nursing homes, Pathological Laboratories, Institutions/ Schools/ Companies, health Camps) for BMW gap analysis study."

In view of the above, all CBWTFs are hereby directed to provide the latest details of the Health Care Facilities data pertaining to your jurisdiction to BMW section (unit4-see2@appcb.gov.in) at the earliest so as to compile and furnish to M/s. APEMCL.

With regards,
K S A Krishna,
SEE(BMW & HWM),
APPCB.

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649 KB